



\$~27

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P.(I) (COMM.) 75/2023 MAHALUXMI BUILDTECH LIMITED & ANR.

..... Petitioner

Through: Ms.Pooja M.Saigal and Mr.Simrat

singh Pasay, Advocates. j

versus

ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED

..... Respondent

Through: Mr.Kartikey Kumar and Mr.Aditya

Vikram Bajpai, Advocates for R-1.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

<u>ORDER</u>

22.08.2023

- 1. The formalities of settlement are yet to be completed.
- 2. At request list on 05.10.2023.

YOGESH KHANNA, J.

AUGUST 22, 2023 *VLD*